## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 353/2017 in C.P. (I.B) No. 67/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.11.2017</u>

Name of the Company:

State Bank of India (CoC).

V/s.

Metal Link Alloys Ltd

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptdy

<u>Code</u>

1. Ms. Khushboo Shah Advocate Son Applicant
Rajani ilb
MDPS Partners

Clor COC)

2.

## **ORDER**

Learned Advocate Ms. Khushboo Shah Rajani i/b MDP & Partner present for Applicant (SBI CoC). None present for Respondent in IA 353/2017.

Proof of service of copy of application on IRP and Respondent filed.

Applicant is directed to issue notice of date of hearing on Respondents and IRP and shall file proof of service.

List the matter on 14.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.